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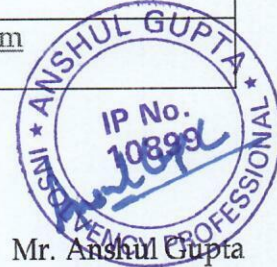
INVITATION FOR EXPRESSION OF INTEREST FOR M/S ORBIT ELECTRO EQUIPMENTS PRIVATE LIMITED OPERATING IN MANUFACTURING BUSINESS AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S Orbit Electro Equipments Private Limited PAN: AABCO0642E CIN: U74999MH2008PTC178529
2.	Address of the registered office	Unit No. 1,2 & 3, J Wing, 4th Floor, Tex Centre, Chandivali Farm Road, Chandivali, Andheri (E), Mumbai-400072
3.	URL of website	https://www.orbitibc.com/
4.	Details of place where majority of fixed assets are located	No Fixed Asset available as per the information available with the Resolution Professional
5.	Installed capacity of main products/ services	NIL, as per the limited data is available with the RP
6.	Quantity and value of main products/ services sold in last financial year	As per the last audited financial statements for FY 2018-19 the turnover of the Corporate Debtor was 1,75,91,54,624. As per the information provided by the erstwhile management, the Company is non-operational for more than three years.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained from RP through the following email id: orbit.ibc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: orbit.ibc@gmail.com
10.	Last date for receipt of expression of interest	September 18, 2024
11.	Date of issue of provisional list of	September 28, 2024



	prospective resolution applicants	
12.	Last date for submission of objections to provisional list	October 03, 2024
13.	Date of issue of final list of prospective resolution applicants	October 13, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	October 18, 2024
15.	Last date for submission of resolution plans	November 18, 2024
16.	Process email id to submit Expression of Interest	orbit.abc@gmail.com



Mr. Anshul Gupta

Resolution Professional

For M/s Orbit Electro Equipments Private Limited (under CIRP)

IBBI Reg. No IBBI/IPA-002/IP-N00310/2017-18/10899

Address: 410, 4th floor, Bluerose Industrial Estate, Near metro mall and Tata power petrol pump, Western express Highway, Borivali (E) - 400066

Date: 03.09.2024

Place: Mumbai